

1995-96 in respect of major taxes and arrear amounts pending realisation are as under :

(Rs. in crores)

Name of the tax	Budget Estimate for 1995-96	Amount pending realisation
Income Tax(incl. Corporation Tax)	29,000.00	23,375.61 (as on 31.10.95)
Customs	29,500.00	134.77 (as on 1.12.95)
Excise	42,579.20	2850.12 (approx.) (as on 31.10.95)

(c) and (d). Government's declared policy is to take stern action against tax evaders. Combating tax evasion is an ongoing process and the Government takes various steps/actions as envisaged under the law.

[Translation]

Tourist to Ajmer and Pushkar

3013. PROF. RASA SINGH RAWAT : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the number of domestic and international tourists visited Ajmer and Pushkar during 1995-96, till date;

(b) whether the Government are aware of the four-fold increase in the number of international tourist during Pushkar fair this year; and

(c) if so, whether any allocation has been made by the Union Government to enable the State Government to provide better facilities to these tourists in Ajmer and Pushkar?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b). According to the information received from the Govt. of Rajasthan, the tourist arrivals at Pushkar and Ajmer during 1994 and 1995 are given below :-

Year	Tourist Arrivals			
	Pushkar		Ajmer	
	Domestic	Foreign	Domestic	Foreign
1994	505357	14710	423912	16024
1995 (estimated)	559900	17600	453600	21200
%Change	10.8	19.6	7.0	32.3

(c) The Central Department of Tourism provides financial assistance to the State Governments for the development of tourism infrastructure on the basis of specific proposals received from them. A sum of Rs.10.28 lakhs was sanctioned for the construction of a Pilgrim Shed at Ajmer during the current plan period.

Bird Hit Aeroplanes

3014. SHRI BRIJ BHUSHAN SHARAN SINGH :
SHRI PANKAJ CHOUDHARY :
SHRIMATI KRISHNENDRA KAUR (DEEPA):

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the incidents of bird hitting of aeroplanes has increased in the country;

(b) if so, the number of such incidents took place during each of the last two years;

(c) the loss suffered by the Government due to bird hitting of aeroplanes during the above period;

(d) whether the Government have taken any steps to check such incidents; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) No, Sir.

(b) The number of reported incidents of bird hits to aeroplanes, during the last two years, are as follows :

1994..... 147

1995 (till date)..... 113

(c) The loss suffered by Indian Airlines and Air India during the last two years on Account of bird hits is Rs. 13.37 crores approximately.

(d) Yes, Sir.

(e) Airfield Environment Management Committees have been set up at each airport to take steps for prevention of bird strikes like speedy removal of garbage and checking of illegal deskinning activities around airports. Action plans have been formulated at major airports for combating the bird menace. Airport authorities have taken measures like levelling of operational areas, construction of effective drainage system to prevent water logging, planting of dhub grass, pigeon proofing of building, installation of incinerators and scaring of birds etc in order to reduce the sources of bird attraction to airfield areas.

[English]

Health Insurance Scheme of LIC

3015. SHRI DHARMANNA MONDAYYA SADUL : Will the Minister of FINANCE be pleased to state :

(a) whether a new Health Insurance Scheme 'Asha Deep II' has been launched by Life Insurance Corporation recently;

(b) if so, the details thereof; and

(c) the beneficiaries likely to be covered under the scheme?